

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.899 OF 2005

BYVARAPU RAJU

Appellant (s)

VERSUS

STATE OF ANDHR PRADESH AND ANR

Respondent(s)

Date: 22/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE D.K. JAIN

(VACATION BENCH)

For Appellant(s)

Mr. Bimal Roy Jad,Adv.

For Respondent(s)

Mrs. D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following

O R D E R

List the matter on 23.05.2007 as first case.

(Neena Verma)

Court Master

(Vijay Aggarwal)

Court Master